

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2618
ANSWERED ON:04.12.2009
SALE OF EXPIRED CONSUMABLE ITEMS
Das Shri Bhakta Charan;Venugopal Shri K. C.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether reports of the sale of expired consumable items by pasting a new sticker on the manufacturing and expiry date have been received by the Government;
- (b) if so, the details thereof during the last three years and the current year;and
- (c) the measures taken or proposed to be taken by the Government to curb such practices?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) No.

(b) Does not arise.

(c) The Prevention of Food Adulteration Rules, 1955 require every package of food to give, inter alia, the month and year or the days upto which the product is best for consumption and as well as date of manufacture on the label. The implementation of PFA Act and Rules is entrusted to Food (Health) Authorities of the States/U.Ts. The enforcement Staff of the States/U.Ts. draw random samples of all food items sold in the market and take action against the offenders under the provisions of PFA Act, 1954.